

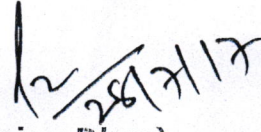
**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

O R D E R

No. 586 Dated 28/07/2017

In the interest of administration and in partial modification of High Court Order No.944 dated 02-01-2016, Shri Abdul Nasir, Sub-Judge(LRP) High Court Wing, Srinagar is transferred and appointed as Secretary, High Court Legal Services Committee.

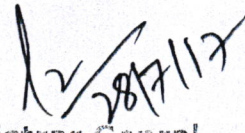
By Order.


(Sanjay Dhar)
Registrar General

No: 15741-48/B Dated 28/07/2017

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey (Chairman, High Court Legal Services Committee).
....for information of His Lordship.
3. Registrar Judicial High Court of J&K, Jammu/Srinagar.
4. Member Secretary, J&K State Legal Services Authority, Srinagar.
5. Shri Ajay Kumar Gupta, Joint Registrar (Judicial/Protocol) High Court Wing, Jammu.
6. Shri Abdul Nasir, Sub-Judge (LRP) High Court Wing, Srinagar.
7. Incharge, NIC, High Court of J&K, Srinagar.
...for information and further n/a.


Registrar General